



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3161/252/HDB/2017
NAME OF THE COMPANY	Bhavishya Cements Privaye limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.CH. VENKAT REDDY	PCS	csvenkatreddy@gmail.com 9840124234	
DR.S.V. RAMAKRISHNA	Adv	svramakrishna@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri K.Ch. Venkat Reddy, Learned Counsel for the Petitioner.

CA disposed of by separate orders.


Member (T)


Member (J)

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